194

- (i) Setting up of 25 Solar Parks and Ultra Mega Solar Power Projects of aggregate capacity of 20,000 MW in various States.
- (ii) Pilot-cum-Demonstration Project of capacity 100 MW for Development of Grid Connected Solar PV Power Plants on Canal Banks and Canal Tops.
- (iii) Grid-Connected Solar PV Power Projects by Defence Establishments under Ministry of Defence and Para Military Forces - 300 MW (with Domestic Content Requirement).
- (iv) Scheme for setting up 1000 MW of Grid-Connected Solar PV Power Projects by Central Public Sector Undertakings (CPSUs) under various Central/State Schemes with Viability Gap Funding (VGF) under Batch-V of Phase-II of JNNSM.
- (v) Grid Connected Solar PV Power Projects with VGF (750 MW).
- (vi) Grid Connected Solar PV Power Projects (3300 MW) by NTPC and other PSUs.

(c) and (d) No, Sir. All states have been requested to identify land for establishment of Solar Park. No proposal has been received under this scheme from the State of Haryana.

Solar power plants

712. SHRI DEVENDER GOUD T.: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether it is a fact that the Ministry proposes to add 15,000 MW of Solar power by 2019;
 - (b) Whether it is also a fact that 3,000 MW would be added by 2017;
- (c) if so, whether the proposed 500 MW solar power addition in Telangana is included in this phase;
- (d) if so, the details thereof and the progress of work undertaken so far in that State;

- (e) the roadmap to add the remaining 12,000 MW within two years from 2017; and
- (f) how the Ministry is planning to pool the resources and the investment required for 500 MW of Solar Power in Telangana?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) No, Sir. Jawaharlal Nehru National Solar Mission (JNNSM) targets deployment of 20,000 MW of grid connected solar power by 2022.

- (b) Yes, Sir. Capacity addition would go beyond 3000 MW by 2017.
- (c) and (d) Government of India has accorded approval for setting up Solar Power Park of capacity 1000 MW in the State of Telangana. Projects under Central/State Schemes shall come up in this Solar Park.
- (e) A provision for Solar Renewable Purchase Obligation (RPO) has been specified in the amended Tariff Policy. Accordingly, Solar RPO requirement for the year 2016-17 is 1.5% of the total projected power demand which can be met by installing solar capacity of 11,327 MW. The Solar RPO for the year 2018-19 is 2% which is equivalent to Solar Installed capacity of 17,808 MW.
- (f) Most of the Solar Projects are being set up by Private Investors hence the investment shall come from private entities.

Investment in power projects

- †713. SHRI RAMDAS ATHAWALE: Will the Minister of POWER be pleased to state:
- (a) whether Government has made any investment in the power projects of the States including Maharashtra;
- (b) if so, the details thereof as on date especially of the backward and tribal areas;
- (c) the funds invested during the last two years, project-wise and State-wise; and
 - (d) the share of the Central Government therein?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) to (c) The Government of India investment in the power projects in † Original notice of the question was received in Hindi.